

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†2485
ANSWERED ON 18.12.2023**

INCLUSION OF VALMIKI NAGAR IN RAMAYANA CIRCUIT

†2485. SHRI SUNIL KUMAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether Valmiki Nagar is recognised as the ‘Karmbhoomi’ (Land of Action) of Maharishi Valmiki, ‘Janmbhoomi’ of Luv and Kush and ‘Tapobhoomi’ (Land of Penance) of Mata Sita;**
- (b) whether there is any proposal to cover Valmiki Nagar in the Ramayana Circuit;**
- (c) if so, the details thereof; and**
- (d) if not, the reasons therefor?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): Development of tourist destinations is primarily undertaken by the respective State Governments/UT Administrations. However, the Ministry of Tourism compliments these efforts by providing financial assistance to them under its schemes of ‘Swadesh Darshan’ and ‘Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)’ for holistic development of tourism destinations. The details of the projects sanctioned in the country under different thematic circuits including Ramayana circuit of Swadesh Darshan and PRASHAD schemes are annexed.

The Ministry of Tourism has revamped Swadesh Darshan scheme as Swadesh Darshan scheme 2.0 (SD2.0) with the objective to develop sustainable and responsible tourism destinations in the country and has identified 55 destinations for development under SD2.0 including ‘Gaya’ and ‘Nalanda’ in Bihar.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.†2485 ANSWERED ON 18.12.2023 REGARDING INCLUSION OF VALMIKI NAGAR IN RAMAYANA CIRCUIT BY SHRI SUNIL KUMAR.****Circuit wise list of projects sanctioned under Swadesh Darshan Scheme****BUDDHIST CIRCUIT****(in ₹ crore)**

S.No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Madhya Pradesh	2016-17	Development of Sanchi-Satna-Rewa-Mandsaur-Dhar.	74.02
2.	Uttar Pradesh	2016-17	Development of Srawasti, Kushinagar, & Kapilvastu.	87.89
3.	Bihar	2016-17	Construction of Convention Centre at Bodhgaya	95.18
4.	Gujarat	2017-18	Development of Junagadh- Gir Somnath- Bharuch-Kutch- Bhavnagar- Rajkot- Mehsana	26.68
5.	Andhra Pradesh	2017-18	Development of Buddhist Circuit: Shalihundam- Bavikonda- Bojjanakonda - Amravati- Anupu	35.24
Total				319.01

COASTAL CIRCUIT**(in ₹ crore)**

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1	Andhra Pradesh	2014-15	Development of Circuit at Kakinada - Hope Island - Coringa Wildlife Sanctuary - Passarlapudi - Aduru - S Yanam - Kotipally	67.83
2	Andhra Pradesh	2015-16	Development of Nellore, Pulikat Lake, Ubblamadugu water falls, Nelapattu Bird Sanctuary, Mypadu Beach, Ramatheertham	49.55

3	Puducherry	2015-16	Development of Dubrayapet, Arikamedu China Veerampattinam, Chunnabmar, Nallavadu, Manapet, Kalapet, French Quarter, Tamil Quarter and Yanam	58.44
4	West Bengal	2015-16	Development of Beach Circuit: Udaipur- Digha- Shankarpur- Tajpur- Mandarmani- Fraserganj-Bakkhlai-Henry Island	67.99
5	Maharashtra	2015-16	Development of Sindhudurg Coastal Circuit (Shiroda Beach, Sagareshwar, Tarkarli, Vijaydurg (Beach & Creek), Devgad (Fort & Beach), Mitbhav, Tondavali, Mocehmad and Nivati Fort).	19.06
6	Goa	2016-17	Development of Sinqerim-Baga, Anjuna-Vagator, Morjim-Keri, Aguada Fort and Aguada Jail.	97.65
7	Odisha	2016-17	Development of Gopalpur, Barkul, Satapada and Tampara.	70.82
8	Andaman & Nicobar Islands	2016-17	Development of Long Island-Ross Smith Island- Neil Island- Havelock Island- Baratang Island-Port Blair.	27.57
9	Tamil Nadu	2016-17	Development of Chennai- Mamamallapuram - Rameshwaram - Kulasekaranpattinam - Kanyakumari	73.13
10	Goa	2017-18	Development of Rua De Orum Creek - Don Paula -Colva - Benaulim	99.35
			Total	631.39

DESERT CIRCUIT

(in ₹ Crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Rajasthan	2015-16	Development of Shakambhari Mata Temple, Sambhar Salt Complex, DevyaniKund, SharmisthaSarovar, Naliasarand Other Destinations.	50.01
Total				50.01

ECO CIRCUIT

(in ₹ Crore)

S.No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Uttarakhand	2015-16	Integrated Development of Eco-Tourism, Adventure Sports, and Associated Tourism Related Infrastructure for Development of Tehri Lake & Surroundings as New Destination-District Tehri	69.17
2.	Telangana	2015-16	Development of Circuit in Mahaboobnagar districts (Somasila, Singotam, Kadalaivanam, Akkamahadevi, Egalanpanta, Farahabad, Uma Maheshwaram, Mallelatheertham)	91.62
3.	Kerala	2015-16	Development of Pathanamthitta-Gavi-Vagamon- Thekkady.	64.08
4.	Mizoram	2016-17	Development of Eco-Adventure Circuit at Aizawl -Rawpuichhip - Khawhphawp - Lengpui - - Chatlang- Sakawrhmutuaitlang - Muthee - Beratlawng -Tuirial Airfield - Hmuifang	66.37

5.	Madhya Pradesh	2017-18	Development of Gandhisagar Dam- Mandleshwar Dam- Omkareshwar Dam- Indira Sagar Dam- Tawa Dam- Bargi Dam- Bheda Ghat- Bansagar Dam- Ken River	93.76
6.	Jharkhand	2018-19	Development of Eco Tourism circuit: Dalma- Betla National park- Mirchaiya- Netarhat	30.44
Total				415.44

HERITAGE CIRCUIT

(in ₹ Crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Gujarat	2016-17	Development of Ahmedabad- Rajkot- Porbandar -Bardoli-Dandi.	58.42
2.	Madhya Pradesh	2016-17	Development of Gwalior - Orchha - Khajuraho - Chanderi - Bhimbetka - Mandu	89.82
3.	Uttarakhand	2016-17	Development of Kumaon Region - Katarmal - Jogeshwar-Baijnath- Devidhura.	76.32
4.	Uttar Pradesh	2016-17	Development of Kalinjar Fort (Banda)- MarharDham (SantKabir Nagar)- ChauriChaura, Shaheed Sthal (Fatehpur)- MavaharSthal (Ghosi)- Shaheed Smarak (Meerut)	33.92
5.	Assam	2016-17	Development of Tezpur - Majuli - Sibsagar	90.98
6.	Gujarat	2016-17	Development of Vadnagar- Modhera	91.12
7.	Puducherry	2017-18	Development of Franco- Tamil Village, Karaikal, Mahe and Yanam	49.44

8.	Rajasthan	2017-18	Development of Heritage Circuit Development of Rajsamand (Kumbhalgarh Fort) - Jaipur (Facade Illumination in Jaipur and Nahargarh Fort) -Jhalawar (Gagron Fort) - Chittorgarh (Chittorgarh Fort) – Jaisalmer (Jaisalmer Fort) - Hanumangarh (Gogamedi) - Udaipur (Pratap Gaurav Kendra) - Dholpur (Bagh-I-Nilofor and Purani Chawani) - Nagaur (Meera Bai Smarak, Merta) - Tonk (Sunehri Kothi)	70.61
9.	Telangana	2017-18	Development of Heritage Circuit: Qutub Shahi Heritage Park- Paigah Tombs- Hayat Bakshi Mosque- Raymond's Tomb	96.90
10.	Punjab	2018-19	Development of Anandpur Sahib – Fatehgarh Sahib – Chamkaur Sahib – Ferozpur – Khatkar Kalan – Kalanour - Patiala	85.32
Total				742.85

HIMALAYAN CIRCUIT

(in ₹ crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Jammu & Kashmir	2016-17	Development of Tourism Infrastructure Projects-Bhagwati Nagar	77.33
2.	Jammu & Kashmir	2016-17	Development of Tourist Facilities at Jammu-Rajouri-Shopian-Pulwama	81.60
3.	Jammu & Kashmir	2016-17	Development of Tourist Facilities under the Construction of Assets	90.43

			in lieu of those Destroyed in Floods in 2014 under PM Development Package for J&K	
4.	Jammu & Kashmir	2016-17	Development of Tourist facilities at Mantalai & Sudhmahadev	91.99
5.	Jammu & Kashmir	2016-17	Development of Tourist Facilities at Anantnag- Kishtwar- Pahalgam – Daksum – RanjitSagar Dam.	86.39
6.	Jammu & Kashmir	2016-17	Development of Tourist Facilities at Gulmarg-Baramulla-Kupwara-Leh	91.84
7.	Himachal Pradesh	2016-17	Development of Himalayan Circuit in Kiarighat, Shimla, Hatkoti, Manali, Kangra, Dharamshala, Bir, Palampur, Chamba	68.34
				587.92

KRISHNA CIRCUIT

(in ₹ crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Haryana	2016-17	Development of Tourism Infrastructures at Brahmsarovar, SanhitSarovar, Narkatari, Jyotisar in Kurukshetra.	77.39
2.	Rajasthan	2016-17	Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand).	75.80
			Total	153.19

NORTH-EAST INDIA CIRCUIT

(in ₹ crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Arunachal Pradesh	2014-15	Development of Circuit at Bhalukpong- Bomdila and Tawang.	49.77

2.	Manipur	2015-16	Development of Circuit at Imphal-Khongjom	72.23
3.	Sikkim	2015-16	Development of Circuit linking Rangpo (entry) – Rorathang- Aritar- Phadamchen- Nathang-Sherathang- Tsongmo- Gangtok-Phodong- Mangan- Lachung-Yumthang- Lachen- Thangu-Gurudongmer- Mangan- Gangtok-TuminLingee- Singtam (exit).	98.05
4.	Mizoram	2015-16	Development of Thenzawl & South Zote, Districts Serchhip and Reiek	92.26
5.	Arunachal Pradesh	2015-16	Development of Jirigaon, Nafra, Seppa, Pappu, Pasa, Pakke Valleys, Lumdung, LafangSohung Lake, Taro Yar, New Sagalee, Ziro, Yomcha	96.72
6.	Tripura	2015-16	Development of North East Circuit: Agartala - Sipahijala - Melaghar - Udaipur - Amarpur- Tirthamukh- Mandirghat– Dumboor- NarikelKunja- Gandachara– Ambassa	82.85
7.	Meghalaya	2016-17	Development of Umium (Lake View), U Lum Sohpetbneng- Mawdiangdiang – Orchid Lake Resort.	99.13
8.	Sikkim	2016-17	Development of Tourist Circuit Linking Lingmoo-Lingee– Maka- Temi-BermoikNamchi- Okharey- Sombaria-Daramdin- Melli (Exit)	95.32
9.	Tripura	2018-19	Development of Surma Cherra- Unakoti- Jampui Hills- Gunabati- Bhunaneshwari- Matabari- Neermahal- Boxanagar- Chottakhola- Pilak- Avangchaarra	44.83
10.	Meghalaya	2018-19	Development of West Khasi Hills (Nongkhlaw- KremTiro - Khudoi&Kohmang Falls – Khri River- Mawthadraishan, Shillong), Jaintia Hills (Krang Suri Falls-	84.97

			Shyrmang- looksi), Garo Hills (Nokrek Reserve, KattaBeel, Siju Caves)	
Total				816.13

RAMAYANA CIRCUIT

(in ₹ crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Uttar Pradesh	2016-17	Development of Chitrakoot and Shringverpur	69.45
2.	Uttar Pradesh	2017-18	Development of Ayodhya	127.21
Total				196.66

SPIRITUAL CIRCUIT

(in ₹ crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Kerala	2016-17	Development of Sabarimala - Erumeli-Pampa-Sannidhanam as a Spiritual Circuit in District Pathanamthitta, Kerala.	47.74
2.	Manipur	2016-17	Development of Shri Govindajee Temple, Shri Bijoy Govindajee Temple – Shri Gopinath Temple – Shri Bungshibodon Temple – Shri Kaina Temple.	45.34
3.	Kerala	2016-17	Development of Sree Padmanabha Temple, Aranmula-Sabrimala	78.08
4.	Bihar	2016-17	Development of Kanwaria Route: Sultanganj – Dharmshala- Deoghar	44.76
5.	Uttar Pradesh	2016-17	Development of Spiritual Circuit-I(Shahjahanpur-Allahabad-Basti-Ahar-Aligharh-Kasgunj-Sarosi-Pratapgarh-Unnao-Kaushambi-Mirzapur-Gorakpur- Kairana-	71.91

			Doamriyagunj- Bagpat- Barabanki- Azamgarh)	
6.	Uttar Pradesh	2016-17	Development of Bijnor- Meerut- Kanpur- Kanpur Dehat- Banda- Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi	67.51
7.	Rajasthan	2016-17	Development of Spiritual Circuit- 'Development of Churu (Salasar Balaji)-Jaipur (Shri Samodke Balaji, Ghatke Balaji, Bandheke Balaji)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - Mehndipur Balaji- Chittorgarh (Sanwaliyaji)	87.05
8.	Puducherry	2017-18	Development of Karaikal, Yanam and Puducherry	34.96
9.	Bihar	2017-18	Development of Mandar Hill & Ang Pradesh.	44.55
10	Maharashtra	2018-19	Development of Waki- Adasa- Dhapewada- Paradsingha- Chota Taj Bagh- Telankhandi- Girad	53.96
11.	Uttar Pradesh	2018-19	Development of Jewar-Dadri- Sikandrabad-Noida-Khurja- Banda	12.03
12.	Uttar Pradesh	2018-19	Development of Gorakhnath Temple(Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple(Domariyaganj)	18.30
13.	Kerala	2018-19	Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- KunnumparaSreeSubrahmania- ChembazhanthiSree Narayana Gurukulam	66.42
Total				672.61

TRIBAL CIRCUIT**(in ₹ crore)**

S. No.	State/UT	Year	Name of the Project/ Year of Sanction	Amount Sanctioned
1.	Nagaland	2015-16	Development of Circuit at Peren-Kohima- Wokha	97.36
2.	Chhattisgarh	2015-16	Development of Jashpur-Kunkuri- Mainpat- Ambikapur-Maheshpur -Ratanpur- Kurdar-Sarodadadar- Gangrel-Kondagaon- Nathiya Nawagaon- Jagdalpur-Chitrakoot- Tirthgarh.	96.10
3.	Telangana	2016-17	Development of Mulugu-Laknavaram- Medavaram-Tadvai- Damaravi- Mallur-Bogatha Waterfalls.	79.87
4.	Nagaland	2016-17	Development of Mokokchung-Tuensang-Mon	98.14
Total				371.47

WILDLIFE CIRCUIT**(in ₹ crore)**

Sl. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Madhya Pradesh	2015-16	Development of Circuit at Panna-Mukundpur- Sanjay- Dubri-Bandhavgarh- Kanha- Mukki- Pench.	92.10
2.	Assam	2015-16	Development of Manas- Pobitora-Nameri- Kaziranga- Dibru-Saikhowa.	94.68
Total				186.78

RURAL CIRCUIT

(in ₹ crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Bihar	2017-18	Development of Gandhi Circuit: Bhitiharwa- Chandrahia- Turkaulia	44.27
2.	Kerala	2018-19	Development of Malanad Malabar Cruise Tourism Project	57.35
			Total	101.62

TIRTHANKAR CIRCUIT

(in ₹ crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Bihar	2016-17	Development of Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri.	33.96
Total				33.96

WAYSIDE SUB SCHEME CIRCUIT

(in ₹ crore)

S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Wayside	2018-19	Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Lucknow-Ayodhya-Lucknow; Gorakhpur-Kushinagar; Kushinagar-Gaya- Kushinaga in collaboration with MoRTH	15.07

List of the Projects sanctioned under PRASHAD Scheme: -

(₹ in crore)

S. No.	State/UT	Sanction Year	Project Name	Approved Cost	Amount Released
1	Andhra	2015-16	Development of Amaravati Town, Guntur	27.77	27.77

	Pradesh		District as a Tourist Destination		
2		2017-18	Development of Srisailam Temple	43.08	43.08
3		2022-23	Sri Varaha Lakshmi Narsimha Swami Vari Devasthanam at Simhachalam in Vishakhapatnam Temple	54.04	0.00
4	Arunachal Pradesh	2020-21	Development of Parshuram Kund, Lohit Distt.	37.88	14.68
5	Assam	2015-16	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati.	29.80	29.80
6		2015-16	Development at Patna Sahib	41.54	33.23
7	Bihar	2014-15	Development of basic facilities at Vishnupad temple, Gaya, Bihar	4.27	2.91
8	Chhattisgarh	2020-21	Development of Maa Bamleshwari Devi Temple, Dongargarh, Rajnandgaon District, Chhattisgarh	43.33	24.33
9		2016-17	Development of Dwarka	13.08	10.46
10		2016-17	Development of Pilgrimage Amenities at Somnath	45.36	45.36
11	Gujarat	2018-19	Development of Promenade at Somnath	47.12	47.12
12		2021-22	Development of Pilgrim Plaza with Queue management complex at Somnath Gujarat	49.97	0.00
13		2022-23	Development of Pilgrimage Facilities at	50.00	10.54

			Ambaji Temple, Banaskantha, Gujarat		
14	Haryana	2019-20	Development of Mata Mansa and Nada Saheb Gurudwara Devi Temple in Panchkula District	48.53	34.68
15	Jammu and Kashmir	2016-17	Development at Hazratbal Shrine, Srinagar	40.46	34.30
16	Jharkhand	2018-19	Development of Baba Baidyanath Dham, Deoghar	39.13	31.23
17	Karnataka	2023-24	Development of Pilgrimage Amenities at Sri Chamundeshwari Devi Temple, Mysuru	45.71	Sanctioned on 14th June 2023
18	Kerala	2016-17	Development at Guruvayur Temple	45.19	45.19
19	Madhya Pradesh	2020-21	Development of Amarkantak	49.99	13.62
20		2017-18	Development of Omkareshwar	43.93	43.93
21	Maharashtra	2017-18	Development of Trimbakeshwar, Nashik	52.92	29.85
22	Meghalaya	2020-21	Development of Pilgrimage Facilitation in Meghalaya	29.32	24.92
23	Mizoram	2022-23	Development of Infrastructure for Pilgrimage and Heritage Tourism in the State of Mizoram	44.89	6.52
24	Nagaland	2018-19	Development of Pilgrimage Infrastructure in Nagaland	25.26	21.33
25		2022-23	Development of Pilgrimage Tourism	18.18	5.45

			Infrastructure at Zunheboto		
26	Odisha	2014-15	Infrastructure Development at Puri, Shree Jagannath Dham – Ramachandi - Prachi River front at Deuli under Mega Circuit	50.00	10.00
27	Punjab	2015-16	Development of Karuna Sagar Valmiki Sthal at Amritsar	6.40	6.40
28		2021-22	Development of Chamkaur Sahib at Rupar, Punjab	31.57	17.49
29	Rajasthan	2015-16	Integrated Development of Pushkar/Ajmer	32.64	26.11
30	Sikkim	2020-21	Development of Pilgrimage Facilitation at Four Patron Saints, Yuksom	33.32	28.30
31	Tamil Nadu	2016-17	Development of Kanchipuram	13.99	13.99
32		2016-17	Development of Velankanni	4.86	4.86
33	Telangana	2020-21	Development of Jogulamba Devi Temple, Alampur	36.73	13.76
34		2022-23	Development of Pilgrimage and Heritage Tourism Infrastructure at Rudreshwara (Ramappa) Temple, Mulugu	62.00	12.82
35		2022-23	Development of Pilgrimage Infrastructure at Bhadrachalam, Bhadradri Kothagudem District	41.38	0.00

36	Tripura	2020-21	Development of Tripura Sundari Temple, Udaipur	37.80	25.63
37	Uttar Pradesh	2015-16	Development of Varanasi -Phase -I	18.72	18.72
38		2014-15	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	10.98	10.98
39		2017-18	River Cruise Tourism in Ganga, Varanasi	9.02	9.02
40		2014-15	Construction of Tourist Facilitation Centre at Vrindavan	9.36	9.36
41		2017-18	Development of Varanasi - Phase II	44.60	31.77
42		2018-19	Development of Infrastructure facilities at Govardhan	39.74	30.97
43		Uttarakhand	2015-16	Integrated Development of Kedarnath	34.77
44	2018-19		Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham	56.15	20.79
45	2021-22		Augmentation of Pilgrimage Infrastructure Facilities and Gangotri and Yamunotri Dham	54.36	14.06
46	West Bengal	2016-17	Development of Belur Math	30.03	23.39
			Total	1629.17	943.49
